

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CUPID ESTATECON PVT. LTD.

1.	NAME OF CORPORATE DEBTOR	CUPID ESTATECON PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	15 November, 2006
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC, AHMEDABAD
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45202DN2006PTC000209
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE: Kamleshbhai ki Chawl, Block B, Room No. 1, Samarani, Silvassa, Dadra & Nagar Haveli, India 396230
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	03/10/2024
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	03/10/2024
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PARESH CHANDULAL MEHTA 13B, NIRMAL SOCIETY, PANDURANG WADI, DOMBIVALI EAST PIN 421201 Email: pareshmehta5959@gmail.com MOBILE: 7021008921 REG. NO.: IBBI/PA-003/IP-N00099/2017-2018/11008
9.	LAST DATE FOR SUBMISSION OF CLAIMS	02 November, 2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, AHMEDABAD has ordered the commencement of liquidation of the CUPID ESTATECON PRIVATE LIMITED on 03/10/2024

The stakeholders of CUPID ESTATECON PVT. LTD. are hereby called upon to submit a proof of their claims, on or before 02 NOVEMBER, 2024 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Paresh Mehta

Date and Place: 05-10-2024 DOMBIVALI

